

# CENTRAL ELECTRICITY REGULATORY COMMISSION

## Record of Proceedings

### PETITION NO.121/2009

Sub: Review of the order dated 30.4.2009 in Petition No. 131/2008- Determination of final transmission tariff including tariff on additional capital expenditure during 2007-08 for upgradation of transfer capacity of Talcher-Kolar HVDC Bipole from 1.8.2007 to 31.3.2009 in Southern Region.

.Date of hearing : 25.8.2009

Coram : Dr. Pramod Deo, Chairperson  
Shri R.Krishnamoorthy, Member  
Shri V.S.Verma, Member

Petitioner : Tamil Nadu Electricity Board, Chennai

Respondent : Power Grid Corporation of India Ltd. Gurgaon

Parties present : Shri R.Krishnaswami, TNEB

Through this petition, the petitioner, Tamil Nadu Electricity Board has sought review of the order dated 30.4.2009 in Petition No. 131/2008.

2. The Commission after hearing the representative of the petitioner has directed to admit the review petition.

3. The petitioner has been directed to serve copy of the petition on the respondent by 4.9.2009. The respondent may file its reply latest by 25.9.2009 with a copy to the petitioner who may file its rejoinder, if any, by 9.10.2009.

4. The petition shall be re-notified on 22.10.2009.

sd/-  
(K.S.Dhingra)  
Chief (Law)